

**IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION**

TRANSFER PETITION (CRIMINAL) NO. 810/2024

SUBHASH CHAND SHARMA & ORS. Petitioners

VERSUS

BIJENDRA KUMAR SHARMA Respondent

ORDER

1. Heard learned counsel appearing for the parties.
2. We are not inclined to entertain this transfer petition under Section 406, Code of Criminal Procedure, 1973, which seeks transfer of Sessions Case No.1031 of 2024 titled as "*Bijendra Kumar Sharma Vs. Ankit & Ors.*" from the court of the Additional District Judge, Court No.06, Ghaziabad, Uttar Pradesh to the court at Patiala House Court, Delhi.
3. The transfer petition is, accordingly, dismissed.
4. However, this order shall not preclude the petitioner to apply before the High Court under Section 447 of the Bharatiya Nagarik Suraksha Sanhita, 2023.
5. If such an application is filed, the same shall be decided

on its own merits without being influenced by dismissal of this transfer petition.

6. Pending application(s), if any, shall stand disposed of.

.....J.
[DIPANKAR DATTA]

.....J.
[AUGUSTINE GEORGE MASIH]

**NEW DELHI;
November 20, 2025**

ITEM NO.1

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s).810/2024

SUBHASH CHAND SHARMA & ORS.

Petitioners

VERSUS

BIJENDRA KUMAR SHARMA

Respondent

I.A. No.217772/2024-EXEMPTION FROM FILING O.T.

I.A. No.217771/2024-STAY APPLICATION

Date : 20-11-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :Mr. Raj Kishor Choudhary, AOR
Mr. Shakeel Ahmed, Adv.
Ms. Pratibha Singh, Adv.
Mr. Vikram Patralekh, Adv.
Mr. Himanshu Gupta, Adv.
Ms. Shalini Tripathi, Adv.
Mr. Shubham Yadav, Adv.

For Respondent(s) :Mr. Abhishek Yadav, Adv.
Mr. Ajay Kumar Srivastava, Adv.
Mr. Adrut Ashish, Adv.
Mr. Braj Kishore Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The transfer petition is dismissed in terms of the signed order.
2. Pending application(s), if any, shall stand disposed of.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(signed order is placed on the file)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)